

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|----------------------|----------|-----------------------------------|----------|--|
| CP 3/17 | - | Hearing (non-filing of rejoinder) | 241/ 244 | Mr. Vishwanathan V.K. Vs Rai Promoters Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
| 1 | JAYAKUMAR N.D. 9448075480 | Respondent | ND Kumar |

ORDER

Counsel for petitioner is called absent. No representation. Counsel for respondent is present. No rejoinder is filed on behalf of petitioner. Hence matter is adjourned for final hearing on the main petition. List it on 29/09/2017.


MEMBER(J)


MEMBER(T)